POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS / BENEFICIAL OWNERS OF

CAMPHOR & ALLIED PRODUCTS LIMITED

Regd. Office: Plot No.3, GIDC Industrial Estate, Nandesari – 391 340, Dist: Vadodara, Gujarat.
Tel.: +91-265-2840252 ● Fax: +91-265-2840224 ● Website: www.camphor-allied.com

This Post Offer Public announcement is being issued by Imperial Corporate Finance & Services Pvt. Ltd. (the Manager to the Offer) on behalf of ORIENTAL AROMATICS LIMITED (hereinafter referred to as the "Acquirer" or "Oriental") and this announcement is in continuation of, and should be read in conjunction with the original Public Announcement dated May 01, 2008 and the subsequent Corrigendum to the Public Announcement dated June 27, 2008 and the letter of offer dated June 21, 2008, issued/sent by or on behalf of the Acquirer pursuant to regulations 10 and 12 in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the "SEBI (SAST) Regulations") in connection with the cash offer by the Acquirer to acquire up to 10,26,735 fully paid up equity shares of face value Rs. 10/- each of the Camphor & Allied Products Limited ("Camphor" or "Target Company") representing 20.00% of voting equity share capital, at an Offer Price of Rs. 167/- per fully paid up equity share (the "Offer").

The details required to be notified under the SEBI (SAST) Regulations following completion of the offer are as under:

1.	Name of the Target Company	Camphor & Allied Products Limited
2.	Name of the Acquirer	Oriental Aromatics Limited
3.	Name of the Manager to the Offer	Imperial Corporate Finance & Services Pvt. Ltd.
4.	Name of the Registrar to the Offer	Sharex Dynamic (India) Pvt. Ltd.
5.	Offer Details : i) Date of Opening of the Offer ii) Date of Closure of the Offer	 June 30, 2008 (Monday) July 19, 2008 (Saturday)

6. Details of the acquisition:

Sr. No.	Item	Proposed in the Offer document		Actual	
6.1	Offer price	Rs. 167/- per fully paid up equity share of Rs.10/- each		Rs. 167/- per fully paid up equity share of Rs.10/- each	
6.2	Shares agreed to be acquired by way of Preferential issue (No. & %)	Nil		Nil	
6.3	Share holding of acquirer (No. & %) before MOU / S.P.A.	2,56,416 4.99%		2,56,416 4.99%	
6.4	Shares acquired by way of SPA or market purchases (No. & %)	Under SPA: 16,77,129* 32.67% Under Market Purchase: NIL		Under SPA: 16,77,129* 32.67% Under Market Purchase: NIL	
6.5	Shares acquired in the open offer (No. & %)	Up to 10,26,735 20.00%		10,26,735 20.00%	
6.6	Size of the open offer (No. of shares multiplied by offer price per share)	Rs.17,14,64,745/-		Rs.17,14,64,745/-	
6.7	Shares acquired after P.A but before 7 working days prior to closure date, if any. (No. & %) 1) Price of the shares acquired 2) No. of shares acquired 3) % of shares acquired	 Nil Nil Nil		 Nil Nil Nil	
6.8	Post offer share holding of acquirer (No.&%), (6.3+6.4+6.5)* Assuming full transfer to the Acquirer	29,60,280* 57.66%		29,60,280* 57.66%	
6.9	Pre & Post offer share holding of Public (No. & %)	**Pre offer** 32,00,129 62.34%	**Post offer** 21,73,394 42.34%	**Pre offer** 32,00,129 62.34%	**Post offer** 21,73,394 42.34%

*In terms of Share Purchase Agreement irrevocable delivery instructions to transfer 16,77,129 SPA shares to the Acquirer have been deposited with Escrow Agent - HDFC Bank Ltd., Fort, Mumbai.

7. Status of the escrow account, whether released or not: Will be released shortly
8. Payment of interest, if any, to the shareholders along with the details thereof. : NIL
9. Status of investor complaints received, if any : Received two complaints, responded suitably.

The Acquirer represented by its Board of Directors accept full responsibility for the information contained in this announcement and also for fulfilling its obligations as laid down in the SEBI (SAST) Regulations.

This Public Announcement would be available on the SEBI website www.sebi.gov.in.

Issued for and on behalf of the Acquirer by the Manager to the Offer:

Imperial Corporate Finance & Services Pvt. Ltd.
102, Mittal Chambers, Nariman Point, Mumbai – 400 021
Tel: +91-22-4090 5656, Fax: +91-22-2287 5825
Contact Person: Mr. Ramesh Satagopan
Email: imperial1@vsnl.com

Date : August 16, 2008
Place : Mumbai